

ITEM NO.51

COURT NO.7

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012

CC 16249/2012

(From the judgement and order dated 30/04/2012 in ITA No.123/2002,
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MRITUNJAY SHARMA

Petitioner(s)

VERSUS

C.I.T AGRA

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 26/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Braj K. Mishra, Adv.
 Ms. Aparna Jha, Adv.
 Mr. Siddhartha Arya, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the
petitioner, let the matter be listed on 30th November, 2012.

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| COURT MASTER

(G. SUDHAKARA RAO)

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| COURT MASTER

(SHARDA KAPOOR)

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